

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION No. 1237
TO BE ANSWERED ON 25.07.2016

Admission in Colleges

1237. SHRI K.N. RAMACHANDRAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that during this academic year, the admission to different colleges in the Delhi University was lop-sided with many students from a single Board getting admitted;
- (b) if so, the details thereof;
- (c) the steps taken by the Government to ensure that the students across the country are treated on equal platform for admissions; and
- (d) the details of steps proposed to be taken by the Government to have same syllabi same type of exam and same level of ease in their correction in comparable courses etc. in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)

(a) to (d): University of Delhi is a statutory autonomous organization established under University of Delhi Act, 1922 and all administrative and academic decisions are taken by the University with the approval of its statutory bodies, such as Executive Council, Academic Council and Court and the University is competent to take decisions in such administrative matters. The University has reported that admissions to undergraduate courses are done on the basis of merit and there is no discrimination against any recognized Board.